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C. A. T. Bench, Jaipur

Date of Order	Orders
16.11.2020	Mr. S. K. Jain - Counsel for applicant. Mr. U. D. Sharma - Counsel for resp. The Counsel for the respondents files reply after serving copy to the other side and submits that in view of the reply filed by the respondents this O.A has become infructuous. The Counsel for the applicant also admits the fact. In view of the submissions made by the learned Counsel for the respondents and its admission by the learned Counsel for the applicant this O.A is disposed of as having become infructuous. (Gopal Singh) MCA (S.K. Agarwal) MCA

Rel on behalf of
Mr. U. D. Sharma
22/11/2020

copy sent to
copy to court

vide 3574
dated 23/11/2020